GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 3963 TO BE ANSWERED ON 18.08.2025

BOCW MIS PORTAL

3963. SHRI BHASKAR MURLIDHAR BHAGARE:

PROF. VARSHA EKNATH GAIKWAD:

SHRI SANJAY DINA PATIL:

DR. AMOL RAMSING KOLHE:

SMT. SUPRIYA SULE:

SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has operationalised the Building and Other Construction Workers (BOCW) MIS Portal in Maharashtra and if so, the details thereof;
- (b)whether the Government is aware of frequent technical glitches in the BoCW MIS Portal that cause delays in registration and renewal of workers' applications and if so, the details of complaints received regarding such issues in Maharashtra since the launch of portal and remedial measures taken thereon;
- (c)whether lack of language options, digital literacy, or internet access has affected the registration process under the portal and if so, the corrective steps taken in this regard;
- (d)whether there is a mechanism developed by the Government to track and publicly display the status of welfare benefits disbursed to the registered workers through the BOCW MIS Portal and if so, the details thereof:
- (e) whether reports of non-disbursement or diversion of funds despite portal entries have been investigated; and
- (f)if so, the number of such cases reported during the last three years in Maharashtra?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SUSHRI SHOBHA KARANDLAJE)

(a) to (f): The Building and Other Construction Workers Management Information System (BOCW MIS) Portal has been launched by the Central Government on 21st August 2024. The portal is designed to track and monitor the data uploaded by the respective States/UTs relating to

collection of cess, expenditure incurred on social security benefits, construction of schools for the wards of building workers from cess fund, etc.

The details of expenditure incurred on functioning of the Board are maintained by the respective State BOCW Welfare Board.
